



OFFICE OF JUDGE IN-CHARGE, DELHI MEDIATION CENTRE, TIS HAZARI COURTS,
DELHI

No.1929/Summer Vacation/MC

26th May, 2022

To

The Ld. Principal District & Sessions Judge (H.Qs.),
Tis Hazari Courts,
Delhi.

Sub : Regarding Summer Vacation, 2022.

Respected Sir,

This is to bring to your kind notice that Delhi Mediation Centre, Tis Hazari shall be functioning during Summer Vacations w.e.f. 13.06.2022 to 30.06.2022. The Mediators shall be available to conduct mediation in the referred cases.

It is requested that the above information may kindly be circulated to all the Judicial Officers under your control for referring the cases for mediation during Summer Vacations.

With regards,

(Sanjay Garg-II)
Judge In-charge, Mediation Centre,
Tis Hazari Courts,
Delhi

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 40773-878 SV/Gaz/2022

Dated : 28 MAY 2022

Copy circulated:-

1. All the Judicial Officers, Central District, Tis Hazari Courts, Delhi.
2. The Reader/PS to the undersigned.
3. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi